



Release Order No.: 1079/8627/2025

**DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE**

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios
Attachment Proceedings Nos. 14399 & 14400 of 2025
Certificate No. RC 8627 of 2025

The Principal Officer/Chairman & Managing Director/CEO
All the Banks in India/All the Mutual Funds in India
NSDL/CDSL, Mumbai

1. Whereas Recovery Certificate No. **RC 8627/2025 dated February 14, 2025** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 18,92,180/- (Rupees Eighteen Lakhs Ninety-Two Thousands One Hundred Eighty Only)** along with further interest, all costs, charges and expenses etc. against **Sumit Kanungo (AUCPK0661M), Riya Jain (Kanungo) (AHKPJ1006A), Alka Dhadda (BBIPD5396J), Arushi Dhadda (DFAPD6005J) and Vaibhav Dhadda (DFAPD6039C) ["Defaulters"]** and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has cancelled the Recovery Certificate No. 8627 of 2025 against **Sumit Kanungo (AUCPK0661M), Riya Jain (Kanungo) (AHKPJ1006A), Alka Dhadda (BBIPD5396J), Arushi Dhadda (DFAPD6005J) and Vaibhav Dhadda (DFAPD6039C)** in the matter of Front Running: Various Funds of Fidelity Group
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of **Sumit Kanungo (AUCPK0661M), Riya Jain (Kanungo) (AHKPJ1006A), Alka Dhadda (BBIPD5396J), Arushi Dhadda (DFAPD6005J) and Vaibhav Dhadda (DFAPD6039C)** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.
6. **If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.**

Given under my hand and seal at Ahmedabad this 01st day of January, 2026.



Pooja Dhangra
Recovery Officer
पूजा ढांगरा / Pooja Dhangra
वसूली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
अहमदाबाद / Ahmedabad